

EXTENSION OF LAST DATE FOR SUBMISSION OF EXPRESSION OF INTEREST FOR NCR RAIL INFRASTRUCTURE LIMITED

Addendum to the Advertisement (Form-G) published on 23 May 2024.

This is with reference to the advertisement invitation for Expression of Interest (EOI) under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 for NCR Rail Infrastructure Limited dated 23 May 2024 in Business Standard (All India Edition), Navashakti (Marathi), Mumbai and in The Pioneer (Hindi), covering Bulandshahr district (Uttar Pradesh) wherein, the last date for submission of EOI was 07 June 2024. It is hereby notified that the last date of submission of EOI as specified in the main advertisement stands extended till 18 June 2024, pursuant to the approval from Committee of Creditors. Below are stipulated timelines for the EOI:

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN & CIN/LLP No.	NCR Rail Infrastructure Limited PAN: AAGCA9648B CIN: U9300MH2008PLC180907
2. Address of the registered office	205 & 206 (Part), 2nd Floor, Ceejay House, F-Block, Shiv Sagar Estate, Dr. Annie Besant Road, Worli, Mumbai City, Mumbai, Maharashtra, India, 400018
3. URL of website	http://www.arshiyalimited.com/rail-and-rail-infrastructure.html
4. Details of place where majority of fixed assets are located	Village- Ibrahimpur, Dist-Bulandshahr, Khurja, -203131 Uttar Pradesh (09) India
5. Installed capacity of main products/ services	Warehousing asset with rail infrastructure spread across ~129.7 acres of land pertaining to Corporate Debtor. Additionally, there is ~43 acres of available inter-connected land parcel owned by holding company - Arshiya Limited which is also under CIRP.
6. Quantity and value of main products/ services sold in the last financial year	As per the Audited Financial Statement for FY 2022-23, the Gross Revenue was INR 19.84 crores - Revenue of Operations was INR 9.29 Cr and Other Income was INR 10.55 Cr.
7. Number of employees/ workmen	As on 31st March 2024, the Corporate Debtor has 36 employees/ workmen. Additionally, ~30 regular contractual manpower.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing - cirp.ncrrail@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The resolution applicants must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016. Details can be sought by emailing - cirp.ncrrail@gmail.com
10. Last date for receipt of expression of interest	18th June 2024
11. Date of issue of provisional list of prospective resolution applicants	25th June 2024
12. Last date for submission of objections to provisional list	30th June 2024
13. Date of issue of final list of prospective resolution applicants	08th July 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12th July 2024
15. Last date for submission of resolution plans (*)	12th August 2024
16. Email id to submit EOI (mandatory)	cirp.ncrrail@gmail.com
17. Address for submission of original documents	CGH 212, DLF Capital Green, Moti Nagar Delhi-110015

Bhuvan Madan
Resolution Professional of NCR Rail Infrastructure Limited
IBBI Registration No. IBBI/PA-001/IP-P1004/2017-18/11655
AFA: AA11/1655/02/24/1224/106721 valid upto 24/12/2024
RP Office Address: CGH 212, DLF Capital Green, Moti Nagar Delhi-110015
Email ID for communication: cirp.ncrrail@gmail.com
Supporting IPE: PwC Corporate Business Services LLP
Date: 08th June 2024

CAN FIN HOMES LTD PORUR BRANCH

Branch: No. 66A, 1 Floor, Samayapuram Main Road, Karambakam, Porur, Chennai - 600116
Ph: 044 -22520032, 7625079149, 7625079149
Email: porur@canfinhomes.com CIN: L85110KA1987PLC008699

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

APPENDIX- IV A [See proviso to rule 9 (1)]

Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 9 (1) of the Security Interest (Enforcement) Rules, 2002

NOTICE is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the physical possession of which has been taken by the Authorised Officer of Can Fin Homes Ltd., Porur Branch, will be sold by holding e-auction on "As is where is", "As is what is", and "Whatever there is" on 24/06/2024, for recovery of Rs.49,99,926/- (Rupees Forty Nine Lakhs Ninety Nine Thousand and Nine Hundred and Twenty Six only) due to Can Fin Homes Ltd. from Mr.M.Sathish Babu S/o.Mr.Murugan.K.E and Mr.Murugan.M. S/o.Mr.Munusamy.M as on 07.06.2024, together with further interest and other charges thereon. **The Reserve Price will be Rs.25,00,000/- (Rupees Twenty Five Lakhs only) and the earnest money deposit will be Rs.2,50,000 (Rupees Two Lakhs Fifty Thousand only)**

DESCRIPTION OF IMMOVABLE PROPERTY

"SCHEDULE- I": Whole Property: All that piece and parcel of plot measuring 4121 Sq.ft., bearing Plot No.10, Situated at No.6, Nandivaram Village, "Narayanapuram", Comprised in Old Survey No.215/3, Patta No.2092, as per Patta New Survey No. 215/3C, in Previously Chengalpet Taluk and Kancheepuram District, Now Chengalpet District & Vandalur Taluk, within the Registration District of Chennai - South and Sub-Registration District of Guduvanchery. Bounded on the: North by: Road, South by: Vacant Land, East by: Plot Nos.11 & 12, West by: Plot No.9, Measuring: East to West on the Northern Side - 40 Feet, East to West on the Southern Side: 41 Feet, North to South on the Eastern Side: 104 Feet, North to South on the Western Side-99 Feet. In all admeasuring 4121 Sq. Ft., "SCHEDULE- II" PROPERTY SUB DIVIDED PROPERTY: All that piece and parcel of plot measuring 1822.50 Sq.ft., bearing Sub Divided Plot No.10A, and 50% right in common passage of 623 Sq.ft., (totally measuring of 2134 Sq.ft.) Situated at No.6, Nandivaram Village, "Narayanapuram", Comprised in Old Survey No.215/3, Patta No.2092, as per Patta New Survey No.215/3C, in Previously Chengalpet Taluk and Kancheepuram District, Now Chengalpet District & Vandalur Taluk, within the Registration District of Chennai - South and Sub-Registration District of Guduvanchery. Bounded on the: North by - 20 Feet Road, South by - Sub Divided Plot No.10B, East by - 10 Feet Common Passage connection 20 Feet Road, West by: Plot No.9, in all admeasuring 2134 Sq.ft., "SCHEDULE-III" (UDS ON THE MORTGAGED PROPERTY): 430 Sq.Ft., Undivided Share of Land in 2134 Sq.ft., (Including Common Passage) in Sub-divided Plot No.10A, bearing Flat No. AS-1, in Second Floor, Block "A", having a super built-up area of 950 Sq.Ft., (including common area and common shares), including Three Phase Electric Service Connection with all necessary fittings thereon, with covered car parking, "Flat name as "I5 Enclave" is being erected on the Schedule-I & Schedule-II property. In all measuring having 430 Sq.ft., Undivided Share of Land in 2134 Sq.ft., (Including Common Passage) with super build up area of 950 Sq. Ft., with RCC Roof Slab, E.B. Connection with Deposit and other amenities along with common rights and pathway rights situated within the within the Registration District of Chennai South and Sub-Registration District of Guduvanchery.

Known Encumbrance - Nil

The detailed terms and conditions of the sale are provided in the official website of Can Fin Homes Ltd., (<https://www.canfinhomes.com/SearchAuction.aspx>).

Date : 08.06.2024
Place : Porur

Sd/-
Authorised Officer
Can Fin Homes Ltd.

TELANGANA STATE POWER GENERATION CORPORATION LIMITED VIDYUT SOUDHA :: HYDERABAD-82

T.No.8-02/CE/NSHES/TGGENCO/2024-25

NSHES Transportation of defective coolers to workshop, removal of all cupro nickel tubes, design, manufacture, testing at manufacturer's works of new Cupro-Nickel finned tubes and re-tubing the coolers, inspection, delivery on F.O.R project site basis of starter air coolers, Thrust bearing oil coolers at Nagarajapuram Power House, Nalagonda Dist - Value of the works: ₹.85,74,081/- . Scheduled Open & Closing Date: 24.05.2024 at 17:00 Hrs & 20.06.2024 at 16:00 Hrs.

T.No.e-01/CGM(S&ERP)/TGGENCO/2024-25

Providing Comprehensive Annual Maintenance Contract of Computer and Peripherals available at Head Quarters and Generating Stations and Service support for Local Area Network at Vidyut Soudha, Hyderabad in TGGENCO for the period from 01.07.2024 to 31.03.2026. Value of the works: ₹.64,59,452/- . Scheduled Open & Closing Date: 04.06.2024 at 19:00 Hrs & 14.06.2024 at 15:00 Hrs.

T.No.e-40/CE/ORM/KTTP/BMD-II/TGGENCO/2024-25

KTTP - Procurement of Timken/SKF/NTN make lower and upper journal shaft bearings for XRP 1043 bowl mill for Kakatiya Thermal Power Project, Jayashankar Bhopapally Dist. Value of the works: ₹. 26,46,000/- . Scheduled Open & Closing Date: 05.06.2024 at 10:30 Hrs & 18.06.2024 at 10:30 Hrs.

For further Details: www.tggenco.com & <https://tender.telangana.gov.in>,
DIPR R.O. No. : 27-PP/CL-AGENCY/ADVT1/1/2024-25

HINDUJA HOUSING FINANCE LIMITED

Head Office: 167-169, Anna Salai, Little Mount, Saidapet, Chennai - 600 015.
Branch Office: Zonal Office, No.915 First Floor, GST Road, Tambaram, Chennai - 600 047.

APPENDIX IV POSSESSION NOTICE (for Immovable Property)

Whereas, The undersigned being the Authorised Officer of Hinduja Housing Finance Limited (HHFL) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued a Demand Notice mentioned here under and calling upon the below mentioned Borrowers / Co-Borrowers / Guarantors of our Chennai Branch to repay the amount mentioned in the notice 60 days from the date of receipt of the said notice.

The Borrowers / Co-Borrowers / Guarantors having failed to repay the amount, notice is hereby given to the borrowers and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Sub-Section (4) of Section 13 of the said Act read with Rule 8 of the Security Interest Enforcement Rules, 2002 on this the below mentioned date.

The Borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available to redeem the secured assets.

The Borrowers / Co-Borrowers / Guarantors in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of HHFL for an amount as mentioned herein under with interest thereon.

Branch: Chennai, Borrower: Mr. Venkatesan P. Co-Borrower: Mrs. Bhavani M, both residing at No.224, Thiruvathi Kovil Street, Thailakk, Vellore Tamilnadu-631102. Loan Account No. TN/KCP/TLR/A00000165, Demand Notice Date: 14.03.2024 and Amount Claimed as per Demand Notice Amount Rs.12,83,167/- along with interest thereon. Date of Possession: 06.06.2024.

Description of Property: All that piece and parcel of the land and Building Punai Survey No.208/13A-0.05.0 - 0.12 Cent in Buildup Area East west 25.1/2 North south 20 feet In Total 510 Sqft R.C.C Building. BOUNDED ON: North by: Property belongs to Mr. Narasimhan, South by: House belongs to Mr. Balarama Reddy, East by: Property belongs to Mr. Hanrikishnan, West by: Road.

Branch: Chennai, Borrower: Mr. Sambasivam D, residing at 36, B Street, Kilandurai, Rural, Arakonam, Tamil Nadu, India - 631004. Co-Borrower: Mr. Dharmodaran, D, Co-Borrower: Mrs. Anitha, D, Co-Borrower: Mrs. Kamala, D, Co-Borrower: Mr. Dhansakaran, P, all 4 co-borrowers residing at 90, B Street, Kilandurai, Rural, Arakonam, Tamil Nadu, India - 631002. Loan Account No. TN/KCP/TLR/A00000036 & CO/CP/CP/FA000002737 & TN/KCP/TLR/A00000204. Demand Notice Date: 21.03.2024 and Amount Claimed as per Demand Notice Amount Rs.5,72,844/- along with interest thereon. Date of Possession: 06.06.2024.

Description of Property: In Ranipet District, Arakonam Reg District Nemili Sub Reg Office, Arakonam Taluk, no.101 Kizhndurai Village, Gramma Nathan Old S.NO.232/1 and New NO.352/15, East to West 22.6 Feet and North to South 108 Feet Totaling 2440.8 Sq feet. Bounded on the North side: Thennandi Street, South Side: Plot Belongs to S. Dharmodaran, East Side: Reddy House Common Passage, West Side: Plot belongs to Rathinavel.

Date: 08.06.2024
Place: Chennai

For Hinduja Housing Finance Limited,
Sadhath, H. Cluster Legal Manager
Authorised Officer

Contact Nos: RLM - Saravanabhavan.S - 9176664992, RRM - Dinesh Babu, S - 9500096714, CRM-Sarathkumar.R - 9884140523 & CLM- Sadhath.H - 7904910094

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR M/S GREEN VALLEY'S SHELTERS PRIVATE LIMITED OPERATING IN CIVIL CONSTRUCTION SECTOR

(Under Regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN / CIN / LLP No.	M/s Green Valley's Shelters Private Limited CIN: U45201TN2004PT052266 PAN: AACCG0749F
2. Address of the registered office	No. 06, 3rd Floor, Venus Colony, Second Street, Alwarpet, Chennai - 600 018
3. URL of website	https://greenvalleys.in/
4. Details of place where majority of fixed assets are located	As on Insolvency Commencement Date (ICD), the fixed assets of the company are located at Chennai, Trichy, Coimbatore
5. Installed capacity of main products/ services	Projects of the Company: GVSP/ Raksha, GVSP/ Raajiguru, Green Crest, GVSP/ Mahameru, Green Park, GVSP/ Green County.
6. Quantity and value of main products/ services sold in last financial year	As per last available Audited Financial Statement of FY 2019-20 there was revenue of Rs. 24,10,06,047.82/-
7. Number of employees/ workmen	15 employees (including those deployed at project sites)
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email: eoi.gvsp@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The Expression of Interest may be submitted for Company as a whole or project/s.
10. Last date for receipt of expression of interest	15th June 2024
11. Date of issue of provisional list of prospective resolution applicants	17th June 2024
12. Last date for submission of objections to provisional list	22nd June 2024
13. Date of issue of final list of prospective resolution applicants	24th June 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25th June 2024
15. Last date of submission of resolution plans	25th July 2024
16. Process email id to submit EOI	eoi.gvsp@gmail.com

Date: 08.06.2024
Place: Chennai

Sd/-
Anuja Bhatte
Designated Director
Resolution Professional
For Green Valley's Shelters Private Limited
Registration Number: IBBI/PE-0022/PA-1/2022-23/50016
AFA: AA1/50016/02/171224/20006 valid upto 17.12.2024
Registered Address: 1204/1221, Maker Chamber V, Jammalai Bajaj Road, Nariman Point, Mumbai - 400021.

Pudur Ambattur Branch (Dp Code-3082)

No.128, Redhills Road, Palaniappa Nagar, Pudur Ambattur, Chennai - 600053
Mob : 94441 43082 Email:cb3082@canarabank.com

POSSESSION NOTICE ANNEXURE - 10 [SECTION 13(4)] (for Immovable property)

Whereas The undersigned being the Authorised Officer of the Canara Bank under Securitization And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) (hereinafter referred to as "the Act") and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a Demand Notice dated 04.01.2024 calling upon Borrowers: Shri. Ragavan, S/o Andiyappan, No.21/A, Devi Flats, 5th street, Ezhil Nagar, Surapet, Ambattur, Chennai - 600066, also at, No.3, Velamalai Nagar, Surapet, Ambattur, Chennai - 600066, Smt.Uma, W/o Ragavan, No.21/A, Devi Flats, 5th Street, Ezhil Nagar, Surapet, Ambattur, Chennai - 600066, (hereinafter referred to as "the Borrowers") to repay the amount mentioned in the notice ₹ 15,25,553.03 (Rupees Fifteen Lakh Twenty Five Thousand Five Hundred and Fifty Three and Paise Three only) as on 03.01.2024 within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/ her under section 13 (4) of the said Act, read with Rule 8 & 9 of the said Rule on this 06th day of June of the year 2024.

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Canara Bank, Pudur Ambattur Branch an amount of ₹ 15,77,988.03 (Rupees Fifteen Lakh Seventy Seven Thousand and Nine Hundred and Eighty Eight and Paise Three only) as on 06.06.2024 and interest thereon.

The borrower's attention is invited to the provisions of Section 13 (8) of the Act, in respect of time available, to redeem the secured assets

DESCRIPTION OF THE IMMOVABLE PROPERTY

(i) Property: (owned By Mr. Ragavan)
Schedule I : All That Piece And Parcel of Vacant House Site Bearing Plot No.21, Vide Approved Layout Ppd/lo/No: 2277/2007, Situated At "Ezhil Nagar Extension" Comprised in S.No.152/4 Part of No.55, Soorapatti Village, Ambattur Taluk, Presently Madavaram Taluk, Tiruvallur District, Land Measuring An Extent of 1850 Sq.ft., or Thereabouts Within The Registration District Of Chennai North And Sub Registration District Of Ambattur. Bounded On The North By : Plot No.3/1, Comprised In S. No 152/4, South By : 20 Feet Wide Road, East By : Plot No.2/2 In S. No 152/4 Part, West By : S. No.152/1a + S. No.152/1B, Measuring: East To West On The Northern Side : 34'9", East To West On The Southern Side : 39'3", North To South On The Eastern Side : 50'0", North To South On The Western Side : 50'0" All Total To An Extent of 1850 Sq.ft.

Schedule II : 475 Sq.ft, UDS of land out of Schedule I mentioned property, together with Residential Flat bearing No.C, First Floor in the apartment called as "DEVI APARTMENTS" Flat measuring 720 Sq.ft., or thereabouts together with all electrical fitting and fixtures and E.B connection together with all common rights, title and interest in common pathway, passages, staircases, common well, borewell, sewers drains and all other connections common infrastructure in the said building.

Date : 06.06.2024
Place: Chennai

AUTHORISED OFFICER
CANARA BANK

TENDER CARE — Advertorial

INDIAN BANK OBSERVES WORLD ENVIRONMENT DAY

Indian Bank observed 'World Environment Day, 2024', reaffirming its commitment towards a greener world. This year's theme, 'Land Restoration, Desertification and Drought Resilience', emphasizes the need to act as a global community to preserve the planet for the generations to come. As part of the celebration, various offices and branches of Indian Bank organised Plantation drives Pan-India. At Chennai, the celebration was led by Shri. S L Jain, MD & CEO in presence of Executive Directors Shri. Mahesh Kumar Bajaj, Shri. Shiv Bajrang Singh and Shri. Brajesh Kumar Singh. Shri. Vishesh Kumar Srivastava, Chief Vigilance Officer along with other senior officials and staff members also participated in the event.




SHRI. SUMIT PHAKKA ASSUMES CHARGE AS CGM, SBI, CHENNAI CIRCLE

Shri. Sumit Phakka has assumed charge as Chief General Manager, State Bank of India, Chennai Circle on 4th June 2024. He is heading Chennai Circle comprising of Tamil Nadu and Puducherry.



WORLD ENVIRONMENT DAY CELEBRATED IN CPCL

World Environment Day (WED) was celebrated by CPCL on 5th June 2024 at with the theme of this year 2024 "Land Restoration, desertification and Drought Resilience". Mr. Arvind Kumar, the Managing Director of CPCL, presided over the event and delivered the Presidential address. During his speech, Mr. Kumar highlighted the various pioneering sustainable initiatives undertaken by CPCL in different areas. These initiatives include the implementation of sewage reclamation plants to address water issues, the establishment of windmills and solar power systems to promote renewable energy, and the increased use of RLNG as a cleaner fuel. Mr. Kumar emphasized the importance of taking immediate restorative actions to ensure a cleaner and greener environment for future generations. Mr. Deepak Shrivastava, IFS, Principal Chief Conservator of Forests, Government of Tamilnadu and Chief Mission Director, Green Tamilnadu Mission, was the chief guest and delivered key note address.




NMDC CELEBRATES WORLD ENVIRONMENT DAY 2024

NMDC celebrates World Environment Day 2024 at its Head Office in Hyderabad and projects across India, pledging to nurture the environment. The celebrations commenced with a ceremonial lamp lighting. NMDC's Senior Management Shri Amitava Mukherjee, CMD (Addl. Charge) along with Shri Vinay Kumar, Director (Technical) and Shri B. Vishwanath, CVO, led the employees in pledging to protect the environment. A special video was unveiled in line with the theme 'Land Restoration, Desertification, and Drought Resilience'.




BOB CELEBRATES WORLD ENVIRONMENT DAY

On the occasion of World Environment Day, Bank of Baroda, conducted a number of initiatives to reaffirm the Bank's commitment and responsibility towards protecting and preserving Mother Earth. Bank of Baroda's offices across the country have adopted parks & gardens and have undertaken 498 plantation programmes. By adopting parks, the Bank will be responsible for the maintenance and upkeep of the garden, planting trees & flower beds and keeping the garden litter-free.



SHRI G V KIRAN ASSUMES CHARGE AS CHAIRMAN CUM MANAGING DIRECTOR OF KIOCL LIMITED

KIOCL Ltd. is pleased to announce the appointment of Shri Ganti Venkat Kiran as the Chairman cum Managing Director of the company, effective from June 1, 2024. With a rich and illustrious career spanning over 34 years in the steel sector, he brings to the helm a wealth of experience. Shri G V Kiran holds B Tech in Mechanical Engineering from the esteemed National Institute of Technology, Bhopal and M Tech in Quality Management from BITS Pilani. of experience, expertise, and leadership.



CHENNAI IIT BRANCH

Inside IIT Campus, Near Shopping Complex, Chennai - 600 036 Ph: 044-2257 9406, 9405
Email id: cb2722@canarabank.com

DEMAND NOTICE [SECTION 13(2)] TO BORROWER/GUARANTOR/MORTGAGOR

Demand Notice issued under Section 13(2) of the Securitization & Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 Through Paper Publication To,

Borrower: Mr.C.Vignesh, No.19/9, Gajalakhmi Colony, 3rd Street, Shenoy Nagar, Chennai- 600 030. Also at : No.16/7 Ramaiah Street, Shenoy Nagar, Chennai-600030

Dear Sir / Madam,
Sub: Notice issued under Section 13(2) of the Securitization & Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002.

The undersigned being the Authorised Officer of Canara Bank, Chennai IIT Branch (hereinafter referred to as "the secured creditor"), appointed under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, (hereinafter referred to as "the Act") do hereby issue this notice to you as under:

That Mr. Vignesh C (hereinafter referred to as "the Borrowers") has availed credit facility stated in the Schedule A hereunder and has entered into the security agreements in favour of the secured creditor. While availing the said financial assistance, you have expressly undertaken to repay the loan amount/s in accordance with the terms and conditions of the above mentioned agreements.

You have entered into to agreements against the secured assets which are detailed in Schedule B hereunder.

Schedule-A: Details of the credit facility availed by the Borrower				
S.No.	Loan A/c.No.	Nature of Loan/Limit	Date of Sanction	O/s Amount
1.	160001106723	HL - ₹ 42,97,000/-	26.09.2022	₹ 46,71,116.24
2.	164002757457	HL Secure - ₹ 70,354/-	20.10.2022	₹ 74,493.66

the above said loan / credit facilities are duly secured by way of mortgage of the assets more specifically described in the schedule hereunder, by virtue of the relevant documents executed by you in our favour. Since you had failed to discharge your liabilities as per the terms and conditions stipulated, the Bank has classified the debts as NPA on 26.10.2023. Hence, we hereby issue this notice to you under section 13(2) of the subject Act calling upon you to discharge the entire liability of the Borrowers towards the secured creditor as on 31.05.2024 amounts to ₹ 47,45,609.90 (Rupees Forty Seven Lakhs Forty Five Thousand Six Hundred and Nine and Ninety paise only), with accrued and up-to-date interest and other expenses, within sixty days from the date of the notice, failing which we shall exercise all or any of the rights under section 13(4) of the subject Act. You are also put on notice that in terms of section 13(13) the Borrower / Guarantor shall not transfer by way of sale, lease or otherwise the said secured assets detailed in Schedule B hereunder without obtaining written consent of the secured creditor. This is without prejudice to any other rights available to us under the subject Act and/or any other law in force.

Your attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets.

Whereas the demand notice sent to you by Regd. Post.

Item No.1: All that piece and parcel of vacant land bearing Plot No.1, measuring an extent of 4312 sq. ft in the layout name as " L. S. S VIJAY AVENUE " (D.D.T.C.P.No.9/2007), Comprised in Survey No 84/1 Part, Situated at No.14, Perumattunallur Village, Chengalpattu Taluk, Kancheepuram District and being bounded on the : North by : Plot No.1, South by : Plot No.3, East by : Vacant Land, West by : 40 Feet Wide Road. Measuring on the : North to South on the Eastern Side : 40 Feet, North to South on the Western Side : 46 Feet, East to West on the Northern Side : 42 Feet, North to South on the Southern Side : 98 Feet. In all measuring to an extent of 4312 sq. Ft of land and situated within the Sub Registration District of Joint II Chengalpattu and Registration District of Chengalpattu.

Item No. 2: All that piece and parcel of vacant land bearing Plot No.2, measuring an extent of 3920 sq. Ft. in the layout named as " L S S VIJAY AVENUE " (D D T C P No 9/2007), comprised in Survey No 84/1 Part, situated at No. 14, Perumattunallur village, Chengalpattu Taluk, Kancheepuram District and being bounded on the : North by : Plot No.1, South by : Plot No.3, East by : Vacant Land, West by : 40 Feet Wide Road. Measuring on the : North to South on the Eastern Side : 40 Feet, North to South on the Western Side : 40 Feet, East to West on the Northern Side : 98 Feet, East to West on the Southern Side : 98 Feet. In all measuring to an extent of 3920 sq. Ft of land and situated within the Sub Registration District of Joint II Chengalpattu and Registration District of Chengalpattu.

In all total measuring an extent of Item No 1 and Item No 2 = 4312+3920 = 8232 Sq. ft of land.

SCHEDULE - B: 386 sft Undivided Share of land in the schedule - A Property (Details of Secured Assets) Name of Title Holder: Mr.C. Vignesh.

Movable: Stocks

Immovable: Residential Flat No-B2 in Second Floor, Plot No.1&2, measuring 386 sq.ft. UDS "L. S S VIJAY AVENUE" Perumattunallur Village, Chengalpattu Taluk, Chengalpattu - 603 202. Bounded by: Item No. 1: North: Vacant Land, South: Plot No. 2, East: Vacant Land, West: 40 Feet Wide Road. Item No.2: North: Plot No. 1, South: Plot No. 3, East: Vacant Land, West: 40 Feet Wide Road. The above property is situated within the Registration Dist of Chengalpattu.

Schedule-C: Details of direct liability as on 31.05.2024			
S.No.	Loan A/c.No.	Nature of Loan	Liability as on 31.05.2024
1.	160001106723	HL	Rs. 46,71,116.24 + interest
2.	164002757457	HL Secure	Rs. 74,493.66 + interest

Note: * Earlier Demand Notice issued dt.01.11.2023 stands withdrawn
Date : 01.06.2024
Authorised Officer, Canara Bank

Canara Bank

कनरा बँक Canara Bank

No.128, Redhills Road, Palaniappa Nagar, Pudur Ambattur, Chennai - 600053
Mob : 94441 43082 Email:cb3082@canarabank.com

POSSESSION NOTICE ANNEXURE - 10 [SECTION 13(4)] (for Immovable property)

Whereas The undersigned being the Authorised Officer of the Canara Bank under Securitization And Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act 54 of 2002) (hereinafter referred to as "the Act") and in exercise of powers conferred under Section 13 (12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a Demand Notice dated 04.01.2024 calling upon Borrowers: Shri. Ragavan, S/o Andiyappan, No.21/A, Devi Flats, 5th street, Ezhil Nagar, Surapet, Ambattur, Chennai - 600066, also at, No.3, Velamalai Nagar, Surapet, Ambattur, Chennai - 600066, Smt.Uma, W/o Ragavan, No.21/A, Devi Flats, 5th Street, Ezhil Nagar, Surapet, Ambattur, Chennai - 600066, (hereinafter referred to as "the Borrowers") to repay the amount mentioned in the notice ₹ 15,25,553.03 (Rupees Fifteen Lakh Twenty Five Thousand Five Hundred and Fifty Three and Paise Three only) as on 03.01.2024 within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/ her under section 13 (4) of the said Act, read with Rule 8 & 9 of the said Rule on this 06th day of June of the year 2024.

The borrower in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of Canara Bank, Pudur Ambattur Branch an amount of ₹ 15,77,988.03 (Rupees Fifteen Lakh Seventy Seven Thousand and Nine Hundred and Eighty Eight and Paise Three only) as on 06.06.2024 and interest thereon.

The borrower's attention is invited to the provisions of Section 13 (8) of the Act, in respect of time available, to redeem the secured assets

DESCRIPTION OF THE IMMOVABLE PROPERTY

(i) Property: (owned By Mr. Ragavan)
Schedule I : All That Piece And Parcel of Vacant House Site Bearing Plot No.21, Vide Approved Layout Ppd/lo/No: 2277/2007, Situated At "Ezhil Nagar Extension" Comprised in S.No.152/4 Part of No.55, Soorapatti Village, Ambattur Taluk, Presently Madavaram Taluk, Tiruvallur District, Land Measuring An Extent of 1850 Sq.ft., or Thereabouts Within The Registration District Of Chennai North And Sub Registration District Of Ambattur. Bounded On The North By : Plot No.3/1, Comprised In S. No 152/4, South By : 20 Feet Wide Road, East By : Plot No.2/2 In S. No 152/4 Part, West By : S. No.152/1a + S. No.152/1B, Measuring: East To West On The Northern Side : 34'9", East To West On The Southern Side : 39'3", North To South On The Eastern Side : 50'0", North To South On The Western Side : 50'0" All Total To An Extent of 1850 Sq.ft.

Schedule II : 475 Sq.ft, UDS of land out of Schedule I mentioned property, together with Residential Flat bearing No.C, First Floor in the apartment called as "DEVI APARTMENTS" Flat measuring 720 Sq.ft., or thereabouts together with all electrical fitting and fixtures and E.B connection together with all common rights, title and interest in common pathway, passages, staircases, common well, borewell, sewers drains and all other connections common infrastructure in the said building.

Date : 06.06.2024
Place: Chennai

AUTHORISED OFFICER
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தருமபுரி மாவட்டத்தில்

பெண் குழந்தைகளின் பிறப்பு விகிதத்தை உயர்த்த விழிப்புணர்வு ஏற்படுத்துங்கள்

அலுவலர்களுக்கு கலெக்டர் சாந்தி அறிவுரை

தருமபுரி, ஜூன் 5- தருமபுரி கலெக்டர் அலுவலக கூட்டரங்கத்தில் சமூகநலத்துறை, மாவட்ட சமூகநலன் மகனிர் உரிமைத்துறையின் சார்பில், "பெண் குழந்தைகளை காப்போம், பெண் குழந்தைகளுக்கு கற்பிப்போம்" குறித்த மாவட்ட அளவிலான ஒருங்கிணைப்பு குழுக் கூட்டம் கலெக்டர் சாந்தி தலைமையில் நடைபெற்றது. பின்னர் அவர் தெரிவித்ததாவது: தருமபுரி மாவட்டத்தில் "பெண் குழந்தைகளை காப்போம், பெண் குழந்தைகளுக்கு கற்பிப்போம்" என்ற திட்டத்தினை இம்மாவட்டத்தில் அனைத்து துறைகளும் ஒருங்கிணைந்து சிறப்பாக செயலாற்ற வேண்டுமெனவும், பெண் குழந்தைகளின் பிறப்பு விகிதத்தை உயர்த்த மக்களிடையே துறை வாரியாக விழிப்புணர்வு நிகழ்ச்சிகள் நடத்த உரிய நடவடிக்கைகள் மேற்கொள்ள சம்பந்தப்பட்ட



கிருஷ்ணகிரி ஊராட்சி ஒன்றியத்தில் ஊரக வளர்ச்சித்துறை செயல்பாடுகள்

கலெக்டர் கே.எம்.சரயு நேரில் ஆய்வு

கிருஷ்ணகிரி, ஜூன் 5- கிருஷ்ணகிரி ஊராட்சி ஒன்றியம் காட்டிநாயனப்பள்ளி, கல்லுகுறுக்கி, பெத்ததாளப்பள்ளி ஊராட்சிகளில் ஊரக வளர்ச்சித்துறை சார்பாக ரூ.36 லட்சத்து 4 ஆயிரம் மதிப்பில் நடைபெற்று வரும் திட்ட பணிகளை கலெக்டர் கே.எம். சரயு நேரில் பார்வையிட்டு ஆய்வு மேற்கொண்டார். காட்டிநாயனப்பள்ளி ஊராட்சியில் ரூ.7 லட்சத்து 30 ஆயிரம் மதிப்பில் பொதுமக்களுக்கு கட்டப்பட்டுள்ள 10 ஆயிரம் லிட்டர் கொள்ளளவு மேல்நிலை நீர்த்தேக்க தொட்டியை பார்வையிட்டு பொதுமக்களுக்கு ஏகேனக்கல் குடிநீர் விநியோக பணிகள் மற்றும் குளோரின் அளவு குறித்தும், பிரதான மந்திரி அவால் ஜோஷனா திட்டத்தின் கீழ் தலா ரூ. 2.40 லட்சம் மதிப்பில் மொத்தம் ரூ.12 லட்சம் 5 வீடுகள் கட்டுமான பணிகளையும், காட்டிநாயனப்பள்ளி ஊராட்சி கழிவுநீர் மேடு கிராமத்தில் விவசாயிகள் குள்ளிமுனாசி என்பவரின் விவசாய பணிகள் தடைமீறிய கிடைக்கவும், நேர சேமிக்கும் பொருட்டு மண்கரை அமைக்கும் பணிகளையும் கலெக்டர் பார்வையிட்டார். தொடர்ந்து கல்லுகுறுக்கி கலெக்டர் சி.பி.ஜி.புதூர் முதல் ஊரகவளர்ச்சி வரை சுமார் 350 மீட்டர் தூரத்திற்கு ரூ.11 லட்சத்து 24 ஆயிரம் மதிப்பில் தார் சாலை அமைக்கப்பட்டுள்ள பணிகளையும், பெத்ததாளப்பள்ளி ஊராட்சியில் ரூ.3 லட்சத்து 50 ஆயிரம் மதிப்பில் பயனளி முத்தம்மாள் வீடு கட்டுமான பணிகள் மற்றும் பெத்ததாளப்பள்ளி ஊராட்சியில் குடிநீர் விநியோக பணிகளை கலெக்டர் கே.எம். சரயு நேரில் பார்வையிட்டு ஆய்வு மேற்கொண்டு ஊரக வளர்ச்சித்துறை சார்பாக நடைபெற்று

ஜூன் 10 முதல் 14ந் தேதி வரை நாமக்கல் கவிஞர் ராமலிங்கம் அரசு மகனிர் கலை கல்லூரியில்

முதல்கட்ட பொதுக்கலந்தாய்வு

மூலம் இளநிலைப் பட்டப்படிப்பில் மாணவியர்கள் சேர்க்கப்படுவார்கள். மாணவியர்கள் பொதுக் கலந்தாய்வு நடைகளில் கலை 9 மணிக்குக் கல்லூரிக்கு வர வேண்டும். வரும்போது பத்தாம் வகுப்பு மதிப்பெண் பட்டியல், பதினொன்றாம் வகுப்பு மதிப்பெண் பட்டியல், பன்னிரண்டாம் வகுப்பு மதிப்பெண் பட்டியல், மாற்றுச் சான்றிதழ், சாதிச்சான்றிதழ், ஆதார் அடையாள அட்டை இவற்றின் அசல் மற்றும் நகல்களைக் கொண்டு வர வேண்டும். மேலும் தகவலுக்கு மாணவியர்கள்



திமுக தலைமையிலான இந்தியா கூட்டணியில் காங்கிரஸ் கட்சி சார்பில் கிருஷ்ணகிரி நாடாளுமன்ற தொகுதியில் போட்டியிட்டு கோபிநாத் வெற்றி பெற்றார். இதையடுத்து வெற்றிக்காக அயராது பாடுபட்ட மாவட்ட பொறுப்பு அமைச்சர் ஆர்.சக்கரபாணியை நேரில் சந்தித்து கிருஷ்ணகிரி மேற்கு மாவட்ட செயலாளர் ஓய்.பிரகாஷ் எம்எல்ஏ, கிருஷ்ணகிரி கிழக்கு மாவட்ட செயலாளர் மதியழகன் எம்எல்ஏ ஆகியோர் நன்றி தெரிவித்தனர். அப்போது கிருஷ்ணகிரி தொகுதி பார்வையாளர் பார்.இளங்கோவின் மாவட்ட துணைச்செயலாளர் பி.முருகன், மேயர் எஸ்.ஏ.சத்யா, நகர செயலாளர் நவாப் ஆகியோர் உடனிருந்தனர்.

சேர்க்கை அறிவிப்பு
இந்த அறிவிப்பு வெளியிடப்பட்ட பிறகு நாட்களுக்குப் பிறகு மற்றும் மூன்று நாட்களுக்குள், நாள், ஆகியவற்றை சம்பந்தித்து, S/O R.S.வேலமுத்து, கடை 28 வவுது, சகா.1, கலெக்டர் கல்வெட்டி, அறிவு வளர்ச்சி நகர், கோலம்பட்டூர், கோலம்பட்டூர் - 641042-ல் வசிக்கிறது. நாள், ஆகியவற்றை சம்பந்தித்து, S/O R.S.வேலமுத்து, கடை 28 வவுது, சகா.1, கலெக்டர் கல்வெட்டி, அறிவு வளர்ச்சி நகர், கோலம்பட்டூர், கோலம்பட்டூர் - 641042-ல் வசிக்கிறது.

பெயர் மாற்றம்
PARVEZ ALAM, S/O HASSAN ALAM, பிறந்த தேதி: 04/08/1979, (பிறந்த ஊர்: BANGALORE, KARNATAKA (ST)) NO-57/91, GURUNATHAR STREET TIRUPPUR -641604. என்ற முகவரியில் வசிக்கும் நான் இனி PARVEZ ALAM HASSAN ALAM என்று அழைக்கப்படுகிறேன். PARVEZ ALAM

பெயர் மாற்றம்
MOHAMMAD RAZA, S/o. NEWAS ALI, பிறந்த தேதி: 20.02.1990, (பிறந்த ஊர்: SIDHARTH NAGAR, UTTAR PRADESH) DAKSHA VRIDHA APT, BLOCK-P, DOOR NO.4/8, IOB COLONY, MARUTHAMALAI ROAD, COIMBATORE-64 1046. என்ற முகவரியில் வசிக்கும் நான் இனி MUHAMMED RAZA என்று அழைக்கப்படுகிறேன். MOHAMMED RAZA

பெயர் மாற்றம்
PANDIARAJANVELMURUGAN, S/O.VELMURUGAN, பிறந்த தேதி: 13-06-1986, (பிறந்த ஊர்: NAMAKKAL) 94/C285, ETTIMADAIPUTHUR, T.KAILASAMPALAYAM PO, TIRUCHENGODE TK, NAMAKKAL-637211. என்ற முகவரியில் வசிக்கும் நான் இனி PANDIYARAJAN VELMURUGAN என்று அழைக்கப்படுகிறேன். PANDIARAJAN VELMURUGAN

பெயர் மாற்றம்
GOPALAN SENDHILKUMAR, S/O GOPALAN, பிறந்த தேதி: 17/04/1973, (பிறந்த ஊர்: POLLACHI, COIMBATORE) NO. 2/177, THOTATHU SALAI, KONDENGOUNDEN PALAYAM, POLLACHI, COIMBATORE -642120. என்ற முகவரியில் வசிக்கும் நான் இனி SETHILKUMAR GOPALAN என்று அழைக்கப்படுகிறேன். GOPALAN SENDHILKUMAR

NAME CHANGE
I, SHEREENA SANTHOSH Spouse of KALAMULLAYIL SANTHOSH KUMAR, Present resident of No.104/230P, Air Force Station, Sulur, Sulur Taluk, Coimbatore District-641401, declare that I have changed my name from SHEREENA SANTHOSH to SHEREENA PRABHAKAR E vide affidavit dated 08.06.2024 at Sulur before A.Shanmuga Ganesh, Advocate/Notary Public. SHEREENA SANTHOSH

நகை ஏல் அறிவிப்பு
கோவை மாவட்டம், பொள்ளாச்சி, 70/3 ஜிபி கிணறுவீதி சரவணா பைனான்சியல் நகை அடகு கடைபில் 1.8.2022 முதல் 30.1.2023 வரை அடகு வைக்கப்பட்ட காலம் கடந்தும் திருப்பப்படாமல் உள்ள தங்க நகைகளை 18.06.2024 செவ்வாய்க்கிழமை பிற்பகல் 2 மணி முதல் வட்டாட்சியர் அலுவலர் அலுவலர் முன்னிலையில் மாவட்ட ஏலதாரர் வி. செந்தாமரை கண்ணன் அவர்களால் பரிசீலனை செய்யப்படுகிறது.

நகை ஏல் அறிவிப்பு
திருப்பூர் மாவட்டம், திருப்பூர் - 64 1 6 6 3 - 3 கல்நாடுபேட்டை, மங்கலம் ரோடு, 5/198, செந்துரை கம்பம், பொன் அழகி பைனான்சியல் நகை அடகு கடைபில் 01.08.2021 முதல் 31.8.2022 வரை அடகு வைக்கப்பட்டு உள்ள கடத்தும் திருப்பப்படாமல் உள்ள தங்கம், வெள்ளி நகைகளை 20.06.2024 முதல் கிழமை காலை 10 மணி முதல் வட்டாட்சியர் அலுவலர் அலுவலர் முன்னிலையில் மாவட்ட ஏலதாரர் வி. செந்தாமரை கண்ணன் அவர்களால் பரிசீலனை செய்யப்படுகிறது.

திருத்தம்
கடந்த 29.5.2024 மற்றும் 2.6.2024 ஆகிய தேதிகளில் வெளி வந்த கோவை 12 வளர்ச்சி ராஜ்ய நாடு லே அவுட் 1 NO : 1A டாக்டர் ராதாகிருஷ்ணன் ரோடு பொன்னையா பைனான்ஸ் என வெளி வந்ததை சி.பொன்னையா பைனான்சியல் என்று திருத்தி வாசிக்கவும்.

மாண்புமிகு இரண்டாவது குடுதல் சார்பு நிதிமன்றத் தலைமுத்தூர் I.A.No./2022 H.M.O.P.No.100/2021 திரு.ஆனந்த், த/பெ.வேலுச்சாமி. ...மனுதாரர்/மனுதாரர் -எதிராக- திருமதி வெண்ணி, க/பெ.ஆனந்த், த/பெ.வேலுச்சாமி/என்தை, க.என். 7/140 புதூர் வழி, சதுமுக கிராமம், சத்தியமங்கலம் வட்டம், ஈரோடு மாவட்டம்-638503. ... மனுதாரர்/மனுதாரர்/எதிர்ப்பு மனுதாரர்/மனுதாரர்

நகை ஏல் அறிவிப்பு
கோவை மாவட்டம், பொள்ளாச்சி, 70/3 ஜிபி கிணறுவீதி பாணியாஸ் அனீசா நகை அடகு கடைபில் 1.8.2022 முதல் 31.1.2023 வரை அடகு வைக்கப்பட்ட காலம் கடந்தும் திருப்பப்படாமல் உள்ள தங்க நகைகளை 18.06.2024 செவ்வாய்க்கிழமை காலை 10 மணி முதல் வட்டாட்சியர் அலுவலர் அலுவலர் முன்னிலையில் மாவட்ட ஏலதாரர் வி. செந்தாமரை கண்ணன் அவர்களால் பரிசீலனை செய்யப்படுகிறது.

படிவம் G
கட்டுமானத் துறையில் ஈடுபட்டு வரும் M/s. கர்ன் வேலிஸ் லேவெர்ஸ் பிரைவட் லிமிடெட்டின் தீர்மான திட்டங்கள் வரவேற்பு (சேலி உள் தீர்க்க வகைநீர்ப்பு மற்றும் நெட்பு தலை வாய்விதின் குழுக்கு விதிகள், 2016ன் (பெருநிலைப் பொருள் செயல்படுத்தல் தீர்மானம்) ஒழுக்கு விதி 38A துணை விதி (1)ன் கீழ்)

அறிவிப்பு
திருப்பூர் மாவட்டம், பல்லடம் வட்டம், சக்கம்பாளையம் கிராமம், புல எண்கள். 50/3, 50/4 ஆகியவற்றில் மொத்தம் 3.13.0 Hect. பட்டா நிலப்பரப்பில் சாதாரண கற்கள் /கிராவல் குவாரி (Rough stone / Gravel) குத்தகை உரிமம் பெறுவதற்கு திரு. M. பழனிச்சாமி என்பவருக்கு மாநில சுற்றுச் சூழல் தாக்க செயல் மதிப்பீட்டு ஆணையம், தமிழ்நாடு (State Level Environment Impact Assessment Authority, Tamil Nadu) (SEIAA) File No. 10715 dated 3.6.2024 (EC24C0108TN5233793N). ன் மூலம் சுற்றுச் சூழல் தடையின்மைச் சான்று வழங்கியுள்ளது. (M. பழனிச்சாமி).

அறிவிப்பு
மனுதாரர்/மனுதாரர் மேற்படி மனுதாரர்/மனுதாரர் எதிர்ப்பு மனுதாரர்/மனுதாரர் பிளாக் கோரி தாக்கல் செய்துள்ள மேற்படி வழக்குகளை 20.06.2024 அன்று வாழ்நாடு சட்டப்பகுதியில் திருமதி வெண்ணி, க/பெ.ஆனந்த், த/பெ.வேலுச்சாமி/என்தை, க.என். 7/140 புதூர் வழி, சதுமுக கிராமம், சத்தியமங்கலம் வட்டம், ஈரோடு மாவட்டம்-638503. ... மனுதாரர்/மனுதாரர்/எதிர்ப்பு மனுதாரர்/மனுதாரர்

பெயர் மாற்றம்
MANIKANDAN, பிறந்த தேதி: 07.07.1994, (பிறந்த ஊர்: ERODE) 188/7, AAVUDAIYANKADU, GANGAPURAM, KONGAMPALAYAM, ERODE-638102. என்ற முகவரியில் வசிக்கும் நான் இனி KRISHNAN BALASUBRAMANIAM என்று அழைக்கப்படுகிறேன். MANIKANDAN

பெயர் மாற்றம்
CHANDRAKALA DURAISAMY, பிறந்த தேதி: 02.10.1978, (பிறந்த ஊர்: TIRUPUR) 90, AYAN THOTTAM, SIRIPULUVAPATTI 1ST STREET, 15 VELAMPALAYAM, TIRUPPUR-641603. என்ற முகவரியில் வசிக்கும் நான் இனி CHANDRALEKA DURAISAMY என்று அழைக்கப்படுகிறேன். CHANDRAKALA DURAISAMY

பெயர் மாற்றம்
BASIL VARGHESE, பிறந்த தேதி: 13-02-1994, (பிறந்த ஊர்: AYYANKOLLY)7/4, AYYANKOLLY, MUNNANAD, CHERANCODE, THE NILGIRIS -643239. என்ற முகவரியில் வசிக்கும் நான் இனி BASIL VARGHESE என்று அழைக்கப்படுகிறேன். BASIL VARGHESE VARGHESE

பெயர் மாற்றம்
JOTHIPRAKASH MUTHUSWAMY, பிறந்த தேதி: 03.02.1955, (பிறந்த ஊர்: MATHIREDDIPALAYAM) NO.10, VELAVAN NAGAR, BHARATHIYAR ROAD, NEAR KALYANA MANDAPAM, GANAPATHY, COIMBATORE-641006. என்ற முகவரியில் வசிக்கும் நான் இனி JYOTHI PRAKASH MUTHUSWAMY என்று அழைக்கப்படுகிறேன். JOTHIPRAKASH MUTHUSWAMY

பெயர் மாற்றம்
JANARTH, S/o. PADMANABHAN, பிறந்த தேதி: 17.10.1980, (பிறந்த ஊர்: UDHAGAMANDALAM) 7/4A, AKASHYA GARDEN, NO.4, VEERAPANDI, VEERAPANDI PUTHUR, COIMBATORE-641019. என்ற முகவரியில் வசிக்கும் நான் இனி JANARTHAN PADMANABHAN என்று அழைக்கப்படுகிறேன். JANARTH

நகை ஏல் அறிவிப்பு
கோவை மாவட்டம், பொள்ளாச்சி, 70/3 ஜிபி கிணறுவீதி சரவணா பைனான்சியல் நகை அடகு கடைபில் 01.08.2021 முதல் 31.1.2023 வரை அடகு வைக்கப்பட்ட காலம் கடந்தும் திருப்பப்படாமல் உள்ள தங்க நகைகளை 18.06.2024 செவ்வாய்க்கிழமை பகல் 12 மணி முதல் வட்டாட்சியர் அலுவலர் அலுவலர் முன்னிலையில் மாவட்ட ஏலதாரர் வி. செந்தாமரை கண்ணன் அவர்களால் பரிசீலனை செய்யப்படுகிறது.

உட்கோட்டி நிர்வாக நடுவர் மற்றும் வருவாய் கோட்டாட்சியர் நாமக்கல் நக.எண்.2631/2024/அ5
செவ்வாய், த/பெ.சீனிவாசன், 4/129 ஊனாந்தாங்கல், இராசிபுரம் வட்டம். ...மனுதாரர் -எதிராக- வட்டாட்சியர் அவர்கள் ஆணைமடை.

மாண்புமிகு வருவாய் உட்கோட்டி நடுவர் மற்றும் சார் ஆட்சியர் பொள்ளாச்சி
காமாட்சி, த/பெ.பொன்னையா, க.என்.3, தர்மராஜா காலனி, ஆணைமடை வட்டம், கோவை மாவட்டம். ...மனுதாரர் -எதிராக- வட்டாட்சியர் அவர்கள் ஆணைமடை.

அறிவிப்பு
மேற்படி வழக்கின் மனுதாரர் தனது மனைவி கெட்டிவேலுக்கனி, க/பெ.காமாட்சி கடந்த 25.10.2021-ல் தேதியன்று கோவை மாவட்டம், ஆணைமடை வட்டம், தர்மராஜா காலனி, க.என்.3 என்ற முகவரியில் உள்ள வீட்டில் வைத்து இந்தத்தை பிறப்பு இறுதி பதிவேட்டில் பதிவு செய்ய மேற்படி எதிர்ப்பு மனுதாரர் தக்க உட்கோட்டி நிர்வாகம் கோட்டாட்சியரிடம் விண்ணப்பித்தார். இது குறித்து யாருக்கேனும் ஆட்சேபம் இருப்பின் 7 நாட்களுக்குள் இதை அலுவலகத்தில் தெரிவிக்கவும். தவறும் பட்சத்தில் மேற்படி மனுதாரர் கோரியபடி பிறப்பு சான்று உத்தரவாகிவிடும் என இதன்மூலம் தெரிவிக்கப்படுகிறது. உட்கோட்டி நிர்வாக நடுவர் மற்றும் கோட்டாட்சியர், நாமக்கல்

அறிவிப்பு
மேற்படி வழக்கின் மனுதாரர் தனது மனைவி கெட்டிவேலுக்கனி, க/பெ.காமாட்சி கடந்த 25.10.2021-ல் தேதியன்று கோவை மாவட்டம், ஆணைமடை வட்டம், தர்மராஜா காலனி, க.என்.3 என்ற முகவரியில் உள்ள வீட்டில் வைத்து இந்தத்தை பிறப்பு இறுதி பதிவேட்டில் பதிவு செய்ய மேற்படி எதிர்ப்பு மனுதாரர் தக்க உட்கோட்டி நிர்வாகம் கோட்டாட்சியரிடம் விண்ணப்பித்தார். இது குறித்து யாருக்கேனும் ஆட்சேபம் இருப்பின் 7 நாட்களுக்குள் இதை அலுவலகத்தில் தெரிவிக்கவும். தவறும் பட்சத்தில் மேற்படி மனுதாரர் கோரியபடி பிறப்பு சான்று உத்தரவாகிவிடும் என இதன்மூலம் தெரிவிக்கப்படுகிறது. உட்கோட்டி நிர்வாக நடுவர் மற்றும் கோட்டாட்சியர், நாமக்கல்

Table with 2 columns: S.No and Description. It lists various items and their status, including land acquisition, construction, and other public works. The table includes details like area, location, and dates.

POV VVS Modi's upbeat, consultative, and democratic style of governance approach



I was the first one to congratulate Modi in India on his firm hope that the BJP will make it to 370. But the UP result was a disaster. I thought that BJP would get around a minimum of 60 to 65 seats in UP. This misfire may be due to the choice of candidates and the negative word-of-mouth publicity that went around strongly in rural and semi-urban areas.

I have not yet studied the detailed data, but this is the feedback I got from Lucknow and Ayodhya. No doubt Modi put in very hard work to make sure that the BJP, on its own, made it to the winning post. Modi has slipped by focusing more on hitting out at the opposition than convincing the public that the BJP is interested in the welfare of all Indians.

Now, Modi has understood the need to be flexible and, at the same time, firm so as not to become another Congress in the next five years. He appears to improve upon his core competency and rely more on the principles of consultative, participatory management to run the government. It is a good sign, as he will

erase the impression of an autocratic or authoritative leader, which has gone deep into the minds of many. Modi has too many challenges this term. Importantly, he should never allow corruption and criminals to thrive under his leadership. (He also committed that those who are not elected by the people will not be given any ministerial responsibility.)

It is a good sign that he has given an indication that the parliamentary debate, which has been almost zero in the past, will now change. He hoped that the opposition MPs would also contribute to nation-building when

they came to parliament. The opposition should also understand that they have a greater responsibility and should act to raise voices and record their views without resorting to senseless walkouts and violent dramas inside parliament. India has a huge number of young voters, and more will be added to the list in the next general election. They will make their assessment and decide.

Modi also said that he would strive to ensure unanimity in all decisions of his next government and asserted that the NDA is an organic alliance committed to the principle of "nation first." It is also crucial to keep the allies intact, as in a democracy, anything can happen due to temptation, reward, and power.

Modi also said that his government in the next 10 years will focus on good governance, development, quality of life, and minimum interference in the lives of common citizens. He said mutual trust was at the core of this alliance, and they were committed to the principle of "sarv pantha sambhava" (all sects are equal). "For me, the NDA stands for New India, Developed

India, and Aspirational India," he said.

"We are glad to note that, for the first time, one of our representatives has emerged victorious in Kerala. We have been having a brilliant performance in Arunachal Pradesh. In Sikkim also, we have almost registered a 'clean sweep'. In Andhra Pradesh, it was a historic victory. The way NDA's vote share has increased in Tamil Nadu clearly shows what is in the offing," Modi said.

Modi has given a very important message to the people of India: the new government will ensure all sects are equal in India. In his third term, Modi's main responsibility now is to erase the fact that India is for Hindus and create the fact that India is for all. Conveying this to the public may be a tough call. But it has to be perused and proved so that the BJP does well in assembly elections and in the 2029 general election to come to power for the fourth time.

Once again, congratulations, Modi, with the hope that you will continue "Mann Ki Bhat" with more positive and beneficial messages to the masses.

APL Apollo unveils new TVC with Akshay Kumar for Roof Tuff

Chennai, June 8: APL Apollo Steel Tubes Ltd., a leading branded steel tube manufacturer in India, has launched an exhilarating new television commercial featuring Bollywood superstar Akshay Kumar, showcasing their innovative product, Roof Tuff - Color coated coils. The 60-second ad, produced in collaboration with Crayons, portrays Akshay Kumar in the role of 'THE TUFF HERO', engaging in thrilling Parkour stunts while showcasing the superior durability and strength of APL Apollo's Roof Tuff.



The TVC is set in the fictional town of 'Satranga', where Akshay Kumar narrates an action-packed story to his daughter about how he met her mother. Flashing back to 12 years prior, viewers witness Akshay Kumar

in pursuit of a thief who steals his (future) wife's necklace. The adrenaline-fueled chase unfolds over rooftops, with Akshay Kumar showcasing his agility and toughness while traversing obstacles and demonstrating the

durability of APL Apollo Roof Tuff.

Sanjay Gupta, Chairman & Managing Director, APL Apollo Tubes Limited shared his enthusiasm. "At APL Apollo, we are committed to innovation and delivering products of the highest quality. Our collaboration with Akshay Kumar for the Roof Tuff TVC exemplifies our dedication to excellence and toughness, ensuring that our customers receive only the best. We are happy to launch this promo as we aim to promote this product in as many industries as possible."

PNB MetLife announces New CEO

New Delhi, June 8: PNB MetLife India Insurance Co. Ltd., a leading life insurer, announces today the appointment of Sameer Bansal as Managing Director and Chief Executive Officer, effective July 1, 2024, subject to the necessary regulatory approvals.

Sameer has over 25 years of experience in financial services, including extensive and successful experience in leading Distribution through Bancassurance, Agency, Digital, Employee Benefits and Direct marketing business models. He joined

PNB MetLife in 2007 and is currently Chief Distribution Officer and a member of the leadership team.

Sameer succeeds Ashish Srivastava, who has been appointed Managing Director for MetLife Inc.'s Global Shared Services team in India.



Record performance by ALLEN Career Institute students in NEET

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ALLEN Career Institute Chennai celebrated success of their students in NEET (UG) 2024 at their Tambaram campus on 6th June 2024 wherein 269 students were felicitated who have scored more than 580 marks out of 720

Shailaja S Scored 720 out of 720 and secured All India Rank 1 & is also the Tamil Nadu Girls Topper. She has been studying at ALLEN for 2 years and set a record of being 1st ALLEN Girl Student from South India to achieve AIR 1

Her father Dr K Subramanian is an urologist and her mother Smt M Sangeetha is also Doctor, she is currently Deputy Director National Health Programme.

700 & Above 9 students, 675 -699 - 25, 650

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Top 9 Students are Shailaja S 720 Marks, Pranati Jayakumar 710 Marks, Shrijith Sivakumar 706 Marks, Badri P 705 Marks, Adil A 705Marks, Vishwajeet R P 705 Marks, Shankar Krishna Sharma 702, Shrivanth Ram S R 700 marks, Jeewanandam A 700 marks.

Mahesh Yadav Head ALLEN South Canters was present and presided over the august gathering of top performers. He

said "ALLEN's results are proof of authenticity ALLEN Chennai in its 6th year has created a record of bagging coveted ALL India Rank 1. I congratulate Shailaja for her remarkable feat and congratulate her parents for wonderful upbringing. I congratulate all 269 students who have kept the flag of Tamil Nadu flying high. My Team of Faculty members at Chennai is ably led by Santosh sir. I salute you all for this startling performance "

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Dr P Uma Maheswari, CEO of AIC Anna Incubator, AIC Anna Incubator is a Deep-Tech incubator supported by Atal Innovation Mission, NITI AAYOG, Government of India and Anna University, Tamil Nadu. In the past 3 years Anna Incubator has supported 100+ startups with varied services like Technical support, Mentorship, Investment Facilitation etc. "Andhra Chamber of Commerce encompasses successful entrepreneurs and many of them could be potential business mentors and Go-To-Market strategists. Connecting with the huge member network of ACC, shall provide a great learning for the Startups. On the other hand, Anna Incubator shall provide Technical mentorship and support to the startups of ACC. I believe that this association will accelerate

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The conclave was attended by industry experts, professionals,

and thought leaders from renowned companies such as Tech Mahindra, OLA Electric, Hyundai MOBIS, Bajaj Auto, KPIT, HCL Technologies, and Greaves Electric Mobility Pvt. Ltd. These participants gathered to explore and discuss the latest trends, innovations, and opportunities in the field.

Vidya Shankar, Vice President of DEP, said, "By utilizing

advanced morphing and ConceptWorks, we can create two-wheeler and three-wheeler vehicles without the need for CAD, thus achieving optimal designs faster without involving designers at every stage. By leveraging cutting-edge technologies and fostering collaboration, we can create a more efficient, sustainable, and user-friendly transportation landscape".

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Chennai, June 8: SUN Mobility, the leading provider of energy infrastructure and services for electric vehicles (EVs), announced a strategic collaboration and a joint venture with IndianOil, a diversified, integrated energy major to establish and deploy one of the largest battery swapping infrastructure networks by 2030.

The joint venture expects to scale up to over 10,000 battery swapping stations across 40+ cities in next 3 years and will enable

seamless adoption of electric mobility across 2W, 3W and small 4W vehicles, by providing a convenient "Battery as a Service" (BaaS) mobility solution.

SUN Mobility currently supports more than 25,000 electric vehicles in India across 20 cities, using over 630 stations and 50,000+ smart batteries that clock over a million swaps per month while catering to various 2 & 3 wheeler customers.

Chetan Maini, Co-Founder & Chairman, SUN Mobility, said,

"Seven years ago, SUN Mobility was founded on the premise of making electric vehicles affordable, reducing range anxiety and time for charging electric vehicles. Since then, we have created the world's leading open architecture platform for battery swapping that seamlessly supports various electric vehicle form factors across multiple OEMs and are deploying globally in partnership with the world's leading energy companies. Today, on World Environment Day, it gives me great pride to announce that together, we aim to transform

mobility in India and create a benchmark for the world to follow."

This strategic joint venture brings together the might of IndianOil's network of over 37,000 fuel stations across the country, with SUN Mobility's unparalleled battery swapping technology making it as accessible as conventional fuel stations. It will thus streamline the customer's EV experience by conveniently offering Battery as a Service (BaaS) nation-wide and alleviate worries of battery cost, maintenance, replacement, and charging time.

INVITATION FOR EXPRESSION OF INTEREST (EOI) FOR SALE/TAKE OVER OF VARIOUS ASSETS OF COMPANY OF ASHOK MAGNETICS LIMITED-UNDER LIQUIDATION

In furtherance of liquidation proceedings of Ashok Magnetics Limited (commenced vide NCLT order in MA/163/IB/2018 dated 09.11.2018, inter alia, appointing the undersigned as a Liquidator). The Liquidator, in terms of section 35(1)(f) of Insolvency and Bankruptcy Code, 2016 read with Regulation 33 of the IBBI (Liquidation Process) Regulations, 2017, invites expressions of interest for sale of various assets (both movable and immovable properties) of the company and also for takeover of the company as a whole or part in terms of the provisions of the Code/Regulations on "as is where is and whatever there is and no compliant" basis.

Interested Applicants may also submit their EOI for the take over of the Company/assets as mentioned herein as a whole as a going concern "On as is where is basis and no compliant basis" and submit EOI for Sale of some of the assets of Company along with prescribed EMD/Fee in terms of the Invitation. For detailed terms and conditions of the EOI, visit <https://www.bankruptcywizards.com> or drop us a mail at irpnaga1@gmail.com.

Item No. 1
1. Wind mill farm land situated at Tenkasi
Reserve Price: Rs.58.95 lacs (Rupees Fifty eight lacs and ninety five thousand only)
EMD : 10% of Reserve Price is Rs.5.90 lacs (Rupees Five lacs and ninety thousand only)

Item No. 2
1. Balance of Proceeds to be received after the satisfaction of charge pertaining to M/s Religare Finvest Limited in respect of the property situated at Gopalapuram, Chennai.
Reserve Price: To be proposed by the Applicant and to pay 10% EMD for the same.

Item No. 3
1. Proceeds available from the petition filed by the liquidator in respect of the Transactions covered by Section 43/45/60/66 of the Code after completing the due legal process.
Reserve Price: To be proposed by the Applicant and to pay 10% EMD for the same.

EOI may be mailed to irpnaga1@gmail.com, or a physical copy may be sent to: Mr. Venkataramanarao Nagarajan, Liquidator of Ashok Magnetics Limited- under Liquidation Address: No. 29 Kavari Street, West Mambalam, Chennai 600 033, Mobile No: 99401 11058 Last date of receipt of EOI, along with necessary Refundable Fee is 15.06.2024 at 12:00 hrs and the Date and time of E-auction is 15.06.2024 at 15.00 hrs.

Disclaimer: The advertisement shall in no manner be deemed to be a prospectus, or an offer document or a letter of offer for sale of assets of the company. The advertisement purports to ascertain interest of applicants and does not create any kind of binding obligation on the part of the Liquidator. Further, the Liquidator may, from time to time, update, amend or supplement the information in the invitation. Any such update / amendment / supplement / corrigendum shall not be re-published and shall be communicated via the online portal and no public notice thereof shall be issued. EMD of non bidders during the auction shall be forfeited.

Chennai
08.06.2024

Venkataramanarao Nagarajan
Liquidator of Ashok Magnetics Limited

FORM 6 INVITATION FOR EXPRESSION OF INTEREST FOR M/S GREEN VALLEY'S SHELTERS PRIVATE LIMITED OPERATING IN CIVIL CONSTRUCTION SECTOR

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Green Valley's Shelters Private Limited CIN: U45201TN2004PT0052266 PAN: AACCG0749F
2. Address of the registered office	No. 06, 3rd Floor, Venus Colony, Second Street, Alwarpet, Chennai - 600 018 https://greenvalleys.in/
3. URL of website	As on Insolvency Commencement Date (ICD), the fixed assets of the company are located at Chennai, Trichy, Coimbatore
4. Details of place where majority of fixed assets are located	Projects of the Company: GVSPL Raksha, GVSPL Raajguru, Green Crest, GVSPL Mahameru, Green Park, GVSPL Green County.
5. Installed capacity of main products/ services	As per latest available Audited Financial Statement of FY 2019-20 there was revenue of Rs. 24,10,06,047.82/-
6. Quantity and value of main products/ services sold in last financial year	15 employees (including those deployed at project sites)
7. Number of employees/ workmen	Information can be sought through communication to the following email: E-mail: eoivgspl@gmail.com
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email: E-mail: eoivgspl@gmail.com . The Expression of Interest may be submitted for Company as a whole or project/s.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	15th June 2024
10. Last date for receipt of expression of interest	17th June 2024
11. Date of issue of provisional list of prospective resolution applicants	22nd June 2024
12. Last date for submission of objections to provisional list	24th June 2024
13. Date of issue of final list of prospective resolution applicants	25th June 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25th July 2024
15. Last date of submission of resolution plans	eoivgspl@gmail.com
16. Process email id to submit EOI	

Date: 08.06.2024
Place: Chennai

Sd/-
Anuja Bhat
Designated Director
M/s Waterfall Insolvency Professionals Private Limited
Resolution Professional
For Green Valley's Shelters Private Limited
Registration Number: IBBI/PE-0022/IPA-3/2022-23/50016
AFK: A1/50016/02/171224/20006 valid upto 17.12.2024
Registered Address: 1204/1221, Maker Chamber V, Jammial Bajaj Road, Nariman Point, Mumbai - 400021.

POV VVS
Modi's upbeat, consultative, and democratic style of governance approach



I was the first one to congratulate Modi in India on his firm hope that the BJP will make it to 370. But the UP result was a disaster. I thought that BJP would get around a minimum of 60 to 65 seats in UP. This misfire may be due to the choice of candidates and the negative word-of-mouth publicity that went around strongly in rural and semi-urban areas.

I have not yet studied the detailed data, but this is the feedback I got from Lucknow and Ayodhya. No doubt Modi put in very hard work to make sure that the BJP, on its own, made it to the winning post. Modi has slipped by focusing more on hitting out at the opposition than convincing the public that the BJP is interested in the welfare of all Indians.

Now, Modi has understood the need to be flexible and, at the same time, firm so as not to become another Congress in the next five years. He appears to improve upon his core competency and rely more on the principles of consultative, participatory management to run the government. It is a good sign, as he will

erase the impression of an autocratic or authoritative leader, which has gone deep into the minds of many. Modi has too many challenges this term. Importantly, he should never allow corruption and criminals to thrive under his leadership. (He also committed that those who are not elected by the people will not be given any ministerial responsibility.) It is a good sign that he has given an indication that the parliamentary debate, which has been almost zero in the past, will now change. He hoped that the opposition MPs would also contribute to nation-building when

they came to parliament. The opposition should also understand that they have a greater responsibility and should act to raise voices and record their views without resorting to senseless walkouts and violent dramas inside parliament. India has a huge number of young voters, and more will be added to the list in the next general election. They will make their assessment and decide. Modi also said that he would strive to ensure unanimity in all decisions of his next government and asserted that the NDA is an organic alliance committed to the principle of "nation first." It is also crucial to keep the allies intact, as in a democracy, anything can happen due to temptation, reward, and power. Modi also said that his government in the next 10 years will focus on good governance, development, quality of life, and minimum interference in the lives of common citizens. He said mutual trust was at the core of this alliance, and they were committed to the principle of "sarv pantha sambhava" (all sects are equal). "For me, the NDA stands for New India, Developed

India, and Aspirational India," he said. "We are glad to note that, for the first time, one of our representatives has emerged victorious in Kerala. We have been having a brilliant performance in Arunachal Pradesh. In Sikkim also, we have almost registered a 'clean sweep'. In Andhra Pradesh, it was a historic victory. The way NDA's vote share has increased in Tamil Nadu clearly shows what is in the offing," Modi said. Modi has given a very important message to the people of India: the new government will ensure all sects are equal in India. In his third term, Modi's main responsibility now is to erase the fact that India is for Hindus and create the fact that India is for all. Conveying this to the public may be a tough call. But it has to be perused and proved so that the BJP does well in assembly elections and in the 2029 general election to come to power for the fourth time. Once again, congratulations, Modi, with the hope that you will continue "Mann Ki Bhat" with more positive and beneficial messages to the masses.

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 Reserve Price: To be proposed by the Application and to pay 10% EMD for the same.

Item No. 3
 1. Proceeds available from the petition filed by the liquidator in respect of the Transactions covered by Section 43/45/60/66 of the Code after completing the due legal process.
 Reserve Price: To be proposed by the Application and to pay 10% EMD for the same.

EOI may be mailed to irpnaga1@gmail.com, or a physical copy may be sent to: Mr. Venkataramanarao Nagarajan, Liquidator of Ashok Magnetics Limited- under Liquidation Address: No. 29 Kavara Street, West Mambalam, Chennai 600 033, Mobile No: 99401 11058 Last date of receipt of EOI, along with necessary Refundable Fee is 15.06.2024 at 12.00 hrs and the Date and time of E-auction is 15.06.2024 at 15.00 hrs.

Disclaimer: The advertisement shall in no manner be deemed to be a prospectus, or an offer document or a letter of offer for sale of assets of the company. The advertisement purports to ascertain interest of applicants and does not create any kind of binding obligation on the part of the Liquidator. Further, the Liquidator may, from time to time, update, amend or supplement the information in the invitation. Any such update / amendment / supplement / corrigendum shall not be re-published and shall be communicated via the online portal and no public notice thereof shall be issued. EMD of non bidders during the auction shall be forfeited.

Chennai
 08.06.2024
Venkataramanarao Nagarajan
 Liquidator of Ashok Magnetics Limited

FORM 6 INVITATION FOR EXPRESSION OF INTEREST FOR M/S GREEN VALLEY'S SHELTERS PRIVATE LIMITED OPERATING IN CIVIL CONSTRUCTION SECTOR
 (Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Green Valley's Shelters Private Limited CIN: U45201TN2004PTC052266 PAN: AACCG749F
2. Address of the registered office	No. 06, 3rd Floor, Venus Colony, Second Street, Alwarpet, Chennai - 600 018 https://greenvalleys.in/
3. URL of website	As on Insolvency Commencement Date (ICD), the fixed assets of the company are located at Chennai, Trichy, Coimbatore
4. Details of place where majority of fixed assets are located	Projects of the Company: GVSPL Raksha, GVSPL Raajguru, Green Crest, GVSPL Mahameru, Green Park, GVSPL Green County.
5. Installed capacity of main products/ services	As per latest available Audited Financial Statement of FY 2019-20 there was revenue of Rs. 24,10,06,047.82/-
6. Quantity and value of main products/ services sold in last financial year	15 employees (including those deployed at project sites)
7. Number of employees/ workmen	Information can be sought through communication to the following email: E-mail: eoivgspl@gmail.com
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email: E-mail: eoivgspl@gmail.com . The Expression of Interest may be submitted for Company as a whole or project/s.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	15th June 2024
10. Last date for receipt of expression of interest	17th June 2024
11. Date of issue of provisional list of prospective resolution applicants	22nd June 2024
12. Last date for submission of objections to provisional list	24th June 2024
13. Date of issue of final list of prospective resolution applicants	25th June 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25th July 2024
15. Last date of submission of resolution plans	eoivgspl@gmail.com
16. Process email id to submit EOI	

Date: 08.06.2024
 Place: Chennai
 Sd/-
 Anuja Bhat
 Designated Director
 M/s Waterfall Insolvency Professionals Private Limited
 Resolution Professional
 For Green Valley's Shelters Private Limited
 Registration Number: IBBI/PE-0022/IPA-3/2022-23/50016
 AFA: A1/50016/02/171224/20006 valid upto 17.12.2024
 Registered Address: 1204/1221, Maker Chamber V, Jammial Bajaj Road, Nariman Point, Mumbai - 400021.

POV VVS
Modi's upbeat, consultative, and democratic style of governance approach



I was the first one to congratulate Modi in India on his firm hope that the BJP will make it to 370. But the UP result was a disaster. I thought that BJP would get around a minimum of 60 to 65 seats in UP. This misfire may be due to the choice of candidates and the negative word-of-mouth publicity that went around strongly in rural and semi-urban areas.

I have not yet studied the detailed data, but this is the feedback I got from Lucknow and Ayodhya. No doubt Modi put in very hard work to make sure that the BJP, on its own, made it to the winning post. Modi has slipped by focusing more on hitting out at the opposition than convincing the public that the BJP is interested in the welfare of all Indians.

Now, Modi has understood the need to be flexible and, at the same time, firm so as not to become another Congress in the next five years. He appears to improve upon his core competency and rely more on the principles of consultative, participatory management to run the government. It is a good sign, as he will

erase the impression of an autocratic or authoritative leader, which has gone deep into the minds of many. Modi has too many challenges this term. Importantly, he should never allow corruption and criminals to thrive under his leadership. (He also committed that those who are not elected by the people will not be given any ministerial responsibility.)

It is a good sign that he has given an indication that the parliamentary debate, which has been almost zero in the past, will now change. He hoped that the opposition MPs would also contribute to nation-building when

they came to parliament. The opposition should also understand that they have a greater responsibility and should act to raise voices and record their views without resorting to senseless walkouts and violent dramas inside parliament. India has a huge number of young voters, and more will be added to the list in the next general election. They will make their assessment and decide.

Modi also said that he would strive to ensure unanimity in all decisions of his next government and asserted that the NDA is an organic alliance committed to the principle of "nation first." It is also crucial to keep the allies intact, as in a democracy, anything can happen due to temptation, reward, and power.

Modi also said that his government in the next 10 years will focus on good governance, development, quality of life, and minimum interference in the lives of common citizens. He said mutual trust was at the core of this alliance, and they were committed to the principle of "sarv pantha sambhava" (all sects are equal). "For me, the NDA stands for New India, Developed

India, and Aspirational India," he said.

"We are glad to note that, for the first time, one of our representatives has emerged victorious in Kerala. We have been having a brilliant performance in Arunachal Pradesh. In Sikkim also, we have almost registered a 'clean sweep'. In Andhra Pradesh, it was a historic victory. The way NDA's vote share has increased in Tamil Nadu clearly shows what is in the offing," Modi said.

Modi has given a very important message to the people of India: the new government will ensure all sects are equal in India. In his third term, Modi's main responsibility now is to erase the fact that India is for Hindus and create the fact that India is for all. Conveying this to the public may be a tough call. But it has to be perused and proved so that the BJP does well in assembly elections and in the 2029 general election to come to power for the fourth time.

Once again, congratulations, Modi, with the hope that you will continue "Mann Ki Bhat" with more positive and beneficial messages to the masses.

APL Apollo unveils new TVC with Akshay Kumar for Roof Tuff

Chennai, June 8: APL Apollo Steel Tubes Ltd., a leading branded steel tube manufacturer in India, has launched an exhilarating new television commercial featuring Bollywood superstar Akshay Kumar, showcasing their innovative product, Roof Tuff - Color coated coils. The 60-second ad, produced in collaboration with Crayons, portrays Akshay Kumar in the role of 'THE TUFF HERO', engaging in thrilling Parkour stunts while showcasing the superior durability and strength of APL Apollo's Roof Tuff.



The TVC is set in the fictional town of 'Satranga', where Akshay Kumar narrates an action-packed story to his daughter about how he met her mother. Flashing back to 12 years prior, viewers witness Akshay Kumar

in pursuit of a thief who steals his (future) wife's necklace. The adrenaline-fueled chase unfolds over rooftops, with Akshay Kumar showcasing his agility and toughness while traversing obstacles and demonstrating the

durability of APL Apollo Roof Tuff.

Sanjay Gupta, Chairman & Managing Director, APL Apollo Tubes Limited shared his enthusiasm. "At APL Apollo, we are committed to innovation and delivering products of the highest quality. Our collaboration with Akshay Kumar for the Roof Tuff TVC exemplifies our dedication to excellence and toughness, ensuring that our customers receive only the best. We are happy to launch this promo as we aim to promote this product in as many industries as possible."

PNB MetLife announces New CEO

New Delhi, June 8: PNB MetLife India Insurance Co. Ltd., a leading life insurer, announces today the appointment of Sameer Bansal as Managing Director and Chief Executive Officer, effective July 1, 2024, subject to the necessary regulatory approvals.

Sameer has over 25 years of experience in financial services, including extensive and successful experience in leading Distribution through Bancassurance, Agency, Digital, Employee Benefits and Direct marketing business models. He joined

PNB MetLife in 2007 and is currently Chief Distribution Officer and a member of the leadership team.

Sameer succeeds Ashish Srivastava, who has been appointed Managing Director for MetLife Inc.'s Global Shared Services team in India.



Record performance by ALLEN Career Institute students in NEET

Chennai, June 8: ALLEN Career Institute Chennai again proved its mettle with record breaking performance and its student's success was the testimony to the pragmatic result oriented mentoring.

ALLEN Career Institute Chennai celebrated success of their students in NEET (UG) 2024 at their Tambaram campus on 6th June 2024 wherein 269 students were felicitated who have scored more than 580 marks out of 720

Shailaja S Scored 720 out of 720 and secured All India Rank 1 & is also the Tamil Nadu Girls Topper. She has been studying at ALLEN for 2 years and set a record of being 1st ALLEN Girl Student from South India to achieve AIR 1

Her father Dr K Subramanian is an urologist and her mother Smt M Sangeetha is also Doctor, she is currently Deputy Director National Health Programme.

700 & Above 9 students, 675 -699 - 25, 650

- 674 - 43, 625 - 649 - 63, 600 - 624 - 60, 580 - 599 - 69

Top 9 Students are Shailaja S 720 Marks, Pranati Jayakumar 710 Marks, Shrijith Sivakumar 706 Marks, Badri P 705 Marks, Adil A 705Marks, Vishwajeet R P 705 Marks, Shankar Krishna Sharma 702, Shrivanth Ram S R 700 marks, Jeewanandam A 700 marks.

Mahesh Yadav Head ALLEN South Canters was present and presided over the august gathering of top performers. He

said "ALLEN's results are proof of authenticity ALLEN Chennai in its 6th year has created a record of bagging coveted ALL India Rank 1. I congratulate Shailaja for her remarkable feat and congratulate her parents for wonderful upbringing. I congratulate all 269 students who have kept the flag of Tamil Nadu flying high. My Team of Faculty members at Chennai is ably led by Santosh sir. I salute you all for this startling performance "

ACC signs MoU with Atal Incubation Centre of Anna University

Chennai, June 8: Andhra Chamber of Commerce (ACC), in an initiative to mentor the startups incubated / co-incubated through its member network, signed a Memorandum of Understanding (MoU) with Atal Incubation Centre - Anna University Incubation Foundation (AIC Anna Incubator).

The MoU was signed by Dr V L Indira Dutt, President, Andhra Chamber of Commerce and Dr. P Uma Maheswari, Director & CEO, Atal Incubation Centre - Anna University Incubation Foundation. This strategic alliance will help both the partners to leverage their strengths and reach out to a wider audience / startups incubated / co-incubated with AIC Anna Incubator.

Based on the MoU, AIC Anna Incubator shall co-incubate startups with ACC, promote ACC in their events and outreach programs. Also, refer startups and co-working spaces for the interested startups to ACC. The focus will be in the social sectors initially and evolve

to other sectors based on the startup interests. ACC shall conduct collaborative events with AIC Anna Incubator through its member network / potential network.

Commenting on the MoU signing, Dr V L Indira Dutt, President, Andhra Chamber of Commerce said, "We are proud to be associated with AIC Anna Incubator. The Chamber has initiated an incubation centre and been the first nurturing home to at least 6 new enterprises to date, including new offering in the sea-food industry, an integrated organic waste management business model with 2 patents and 2 more in the offing and cancer research startup which is in the advance stages of testing at IIT-M Incubation Centre".

She added, "Our association with AIC Anna Incubator aims to support startups incubated / co-incubated with AIC Anna Incubator. This MoU with Anna Incubation will strengthen the entrepreneurship drive of the Chamber in line with the PM's vision

for Entrepreneurship development including infrastructure, mentorship and startup business needs, drive employment initiatives and raise the bar to match global developments".

Dr P Uma Maheswari, CEO of AIC Anna Incubator, AIC Anna Incubator is a Deep-Tech incubator supported by Atal Innovation Mission, NITI AAYOG, Government of India and Anna University, Tamil Nadu. In the past 3 years Anna Incubator has supported 100+ startups with varied services like Technical support, Mentorship, Investment Facilitation etc. "Andhra Chamber of Commerce encompasses successful entrepreneurs and many of them could be potential business mentors and Go-To-Market strategists. Connecting with the huge member network of ACC, shall provide a great learning for the Startups. On the other hand, Anna Incubator shall provide Technical mentorship and support to the startups of ACC. I believe that this association will accelerate

and provide Launchpad for many startups in the near future".

Dr Balu Ranganathan, Co-founder CanBrs Private Limited, who incubated in Andhra Chamber in the initial stages said " Andhra Chamber of Commerce has given me and my team, amazing insights into the intricacies of Indian startup ecosystem when I came down to India from Malaysia. Their Incubation Centre paves way for budding entrepreneurs by hand holding the entrepreneurs by catering their space, knowledge and mentorship needs. By the vast knowledge accrued through Andhra Chamber of Commerce, we have co-founded a biotech based healthcare medtech startup at IIT Madras Research Park. Our startup called as CanBrs Therapeutics works on breast cancer therapeutics using additive manufacturing, basically 3D printing and data analytics. Our team is very obliged to the entire team of Andhra Chamber of Commerce for their continuous support. "

SUN Mobility signs landmark deal with IndianOil

Chennai, June 8: SUN Mobility, the leading provider of energy infrastructure and services for electric vehicles (EVs), announced a strategic collaboration and a joint venture with IndianOil, a diversified, integrated energy major to establish and deploy one of the largest battery swapping infrastructure networks by 2030.

The joint venture expects to scale up to over 10,000 battery swapping stations across 40+ cities in next 3 years and will enable

seamless adoption of electric mobility across 2W, 3W and small 4W vehicles, by providing a convenient "Battery as a Service" (BaaS) mobility solution.

SUN Mobility currently supports more than 25,000 electric vehicles in India across 20 cities, using over 630 stations and 50,000+ smart batteries that clock over a million swaps per month while catering to various 2 & 3 wheeler customers.

Chetan Maini, Co-Founder & Chairman, SUN Mobility, said,

"Seven years ago, SUN Mobility was founded on the premise of making electric vehicles affordable, reducing range anxiety and time for charging electric vehicles. Since then, we have created the world's leading open architecture platform for battery swapping that seamlessly supports various electric vehicle form factors across multiple OEMs and are deploying globally in partnership with the world's leading energy companies. Today, on World Environment Day, it gives me great pride to announce that together, we aim to transform

mobility in India and create a benchmark for the world to follow."

This strategic joint venture brings together the might of IndianOil's network of over 37,000 fuel stations across the country, with SUN Mobility's unparalleled battery swapping technology making it as accessible as conventional fuel stations. It will thus streamline the customer's EV experience by conveniently offering Battery as a Service (BaaS) nation-wide and alleviate worries of battery cost, maintenance, replacement, and charging time.

Detroit Engineered Products conducts industry conclaves

Chennai, June 8: Detroit Engineered Products (DEP), creators of the MeshWorks integrated CAE platform, is pleased to announce the successful conclusion of the 2W/3W Industry Conclave. This event, themed "Elevating Efficiency & Performance in 2W/3W Design and Development using AI/ML-enabled CAE Technologies," was recently held across three major Indian cities - Pune,

Bangalore and Chennai. The conclave aimed to promote the development of faster, smarter, and greener vehicles through optimized design and manufacturing processes, reducing the need for prototypes. With advanced technologies, the event highlighted how costs are lowered, and time to market is shortened.

The conclave was attended by industry experts, professionals,

and thought leaders from renowned companies such as Tech Mahindra, OLA Electric, Hyundai MOBIS, Bajaj Auto, KPIT, HCL Technologies, and Greaves Electric Mobility Pvt. Ltd. These participants gathered to explore and discuss the latest trends, innovations, and opportunities in the field.

Vidya Shankar, Vice President of DEP, said, "By utilizing

advanced morphing and ConceptWorks, we can create two-wheeler and three-wheeler vehicles without the need for CAD, thus achieving optimal designs faster without involving designers at every stage. By leveraging cutting-edge technologies and fostering collaboration, we can create a more efficient, sustainable, and user-friendly transportation landscape".

INVITATION FOR EXPRESSION OF INTEREST (EOI) FOR SALE/TAKE OVER OF VARIOUS ASSETS OF COMPANY OF ASHOK MAGNETICS LIMITED-UNDER LIQUIDATION

In furtherance of liquidation proceedings of Ashok Magnetics Limited (commenced vide NCLT order in MA/163/IB/2018 dated 09.11.2018, inter alia, appointing the undersigned as a Liquidator). The Liquidator, in terms of section 35(1)(f) of Insolvency and Bankruptcy Code, 2016 read with Regulation 33 of the IBBI (Liquidation Process) Regulations, 2017, invites expressions of interest for sale of various assets (both movable and immovable properties) of the company and also for takeover of the company as a whole or part in terms of the provisions of the Code/Regulations on "as is where is and whatever there is and no compliant" basis.

Interested Applicants may also submit their EOI for the take over of the Company/assets as mentioned herein as a whole as a going concern "On as is where is basis and no compliant basis" and submit EOI for Sale of some of the assets of Company along with prescribed EMD/Fee in terms of the Invitation. For detailed terms and conditions of the EOI, visit <https://www.bankruptcywizards.com> or drop us a mail at irpnaga1@gmail.com.

Item No. 1
 1. Wind mill farm land situated at Tenkasi
 Reserve Price: Rs.58.95 lacs (Rupees Fifty eight lacs and ninety five thousand only)
 EMD : 10% of Reserve Price is Rs.5.90 lacs (Rupees Five lacs and ninety thousand only)

Item No. 2
 1. Balance of Proceeds to be received after the satisfaction of charge pertaining to M/s Religare Finvest Limited in respect of the property situated at Gopalapuram, Chennai.
 Reserve Price: To be proposed by the Applicant and to pay 10% EMD for the same.

Item No. 3
 1. Proceeds available from the petition filed by the liquidator in respect of the Transactions covered by Section 43/45/60/66 of the Code after completing the due legal process.
 Reserve Price: To be proposed by the Applicant and to pay 10% EMD for the same.

EOI may be mailed to irpnaga1@gmail.com, or a physical copy may be sent to: Mr. Venkataramanarao Nagarajan, Liquidator of Ashok Magnetics Limited- under Liquidation Address: No. 29 Kavara Street, West Mambalam, Chennai 600 033, Mobile No: 99401 11058 Last date of receipt of EOI, along with necessary Refundable Fee is 15.06.2024 at 12.00 hrs and the Date and time of E-auction is 15.06.2024 at 15.00 hrs.

Disclaimer: The advertisement shall in no manner be deemed to be a prospectus, or an offer document or a letter of offer for sale of assets of the company. The advertisement purports to ascertain interest of applicants and does not create any kind of binding obligation on the part of the Liquidator. Further, the Liquidator may, from time to time, update, amend or supplement the information in the invitation. Any such update / amendment / supplement / corrigendum shall not be re-published and shall be communicated via the online portal and no public notice thereof shall be issued. EMD of non bidders during the auction shall be forfeited.

Chennai
 08.06.2024
 Venkataramanarao Nagarajan
 Liquidator of Ashok Magnetics Limited

FORM 6 INVITATION FOR EXPRESSION OF INTEREST FOR M/S GREEN VALLEY'S SHELTERS PRIVATE LIMITED OPERATING IN CIVIL CONSTRUCTION SECTOR

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Green Valley's Shelters Private Limited CIN: U45201TN2004PTC052266 PAN: AACCG0749F
2. Address of the registered office	No. 06, 3rd Floor, Venus Colony, Second Street, Alwarpet, Chennai - 600 018 https://greenvalleys.in/
3. URL of website	As on Insolvency Commencement Date (ICD), the fixed assets of the company are located at Chennai, Trichy, Coimbatore
4. Details of place where majority of fixed assets are located	Projects of the Company: GVSPL Raksha, GVSPL Raajguru, Green Crest, GVSPL Mahameru, Green Park, GVSPL Green County.
5. Installed capacity of main products/ services	As per latest available Audited Financial Statement of FY 2019-20 there was revenue of Rs. 24,10,06,047.82/-
6. Quantity and value of main products/ services sold in last financial year	15 employees (including those deployed at project sites)
7. Number of employees/ workmen	Information can be sought through communication to the following email: E-mail: eoivgspl@gmail.com
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be sought through communication to the following email: E-mail: eoivgspl@gmail.com . The Expression of Interest may be submitted for Company as a whole or project/s.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	15th June 2024
10. Last date for receipt of expression of interest	17th June 2024
11. Date of issue of provisional list of prospective resolution applicants	22nd June 2024
12. Last date for submission of objections to provisional list	24th June 2024
13. Date of issue of final list of prospective resolution applicants	25th June 2024
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25th July 2024
15. Last date of submission of resolution plans	eoivgspl@gmail.com
16. Process email id to submit EOI	

Date: 08.06.2024
 Place: Chennai
 Sd/-
 Anuja Bhat
 Designated Director
 M/s Waterfall Insolvency Professionals Private Limited
 Resolution Professional
 For Green Valley's Shelters Private Limited
 Registration Number: IBBI/PE-0022/IPA-3/2022-23/50016
 AFA: A1/50016/02/171224/20006 valid upto 17.12.2024
 Registered Address: 1204/1221, Maker Chamber V, Jammial Bajaj Road, Nariman Point, Mumbai - 400021.